

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH

CP-1007/2016

In the matter of :

M/s. Tinna Rubber & Infrastructure Limited

....PETITIONER

SECTION :

Under Section 391 & 394

Order delivered on 23.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)
Deepa Krishan,
Hon'ble Member (Technical)

For the Petitioner

: Mr. Sandeep Bhuraria , Advocate
Mr. Nikhil Mathur, Advocate

For the Respondent/Cor. Debtor

: -


ORDER

Learned Counsel for the petitioner is present. Ld. Representatives from the RD & OL are also present. It is represented by the Ld. representatives for the RD & OL that they have filed their respective report before the Hon'ble High Court itself. However, the same are not readily available.

Bench Officer is directed to coordinate and update all the records before the next date of hearing.

The matter is posted for hearing on 04.9.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
23.8.2017